

units are waived and the other dues are settled with the respective creditors. Accordingly, the Government, on 30th October 2008, considered the proposal of the Department of Fertilizers for revival of Barauni Unit of Hindustan Fertilizer Corporation through a Special Purpose Vehicle (SPV), promoted by fertilizer PSUs/ Cooperatives. The SPV would submit a fully tied-up revival scheme for the closed fertilizer unit at Barauni.

The Government also accorded approval for constitution of an Empowered Committee of Secretaries under the Chairmanship of Secretary (Fert.) and Secretaries of Deptt. of Expenditure, Deptt. of Disinvestment, Planning Commission, Department of Public Enterprises and Ministry of Petroleum & Natural Gas as members, to look into all the financial models for revival of each of the closed units. The Committee would also look into various linkages including gas for facilitating revival of the closed units. The Committee will submit its recommendations including the model for revival of each of the closed units, to the Government.

The Government also accorded in-principle approval for considering write-off of Government of India loans and interest liabilities of the FCIL and HFCL. The final decision on waiver will be taken when fully tied-up proposals are received by the Government. Since the mode of revival and financing of each unit are yet to be finalized, the Government is exploring all options for financing the revival of these closed public sector fertilizer units.

(d) and (e) As the units remain closed since 2002 and there is no production of fertilizers, the question does not arise.

#### **Availability of Fertilizers**

739. SHRI SYED AZEEZ PASHA: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

- (a) the demand and supply of fertilizers recorded in the country during 2008-09, Statewise;
- (b) whether there is shortage and delay in the availability of fertilizers for the current season; and
- (c) if so, the details and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The State-wise demand (Requirement) and supply (Availability) of major fertilizers namely Urea, DAP, MOP & Complex fertilizers during the year 2008-09 are given in the enclosed Statement. (See below).

(b) and (c) No, Sir. Urea is the only fertilizer which is under partial movement and distribution control of the Government. Union Government ensures availability of urea State State level. State Governments are responsible for its distribution within the State. All other fertilizers viz., DAP, MOP, NPK and SSP etc. are de-controlled/ de-canalized since, 1992. The availability of these fertilizers is decided by the market forces of demand and supply. The month-wise requirement, (demand), availability (supply) and sales of Urea, DAP, MOP and complex fertilisers in the country during the period April, 2009 to June, 2009 of current Kharif, 2009 season are given at Annexure. [See Appendix 217 Annexure No.10] As can be seen, there is no delay shortage of these fertilizers in the country except complex fertilizers where some tightness is felt because of low level of indigenous production.

**Statement**

*Cumulative availability of fertilisers during the year 2008-09 (April '08 to March '09)*

(Qty. in LMTs)

2008-09 State	Urea			DAP			MOP			Complex		
	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sales
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	27.50	27.84	27.33	8.50	9.98	9.97	5.85	6.27	6.04	20.50	16.50	16.30
Karnataka	13.50	12.88	12.82	6.05	8.12	8.07	4.55	5.14	5.05	11.17	8.44	8.39
Kerala	1.49	1.68	1.63	0.31	0.24	0.24	1.33	1.53	1.51	1.72	1.85	1.81
Tamil Nadu	10.37	11.28	11.28	4.31	3.85	3.85	4.84	5.95	5.84	3.62	3.55	3.51
Gujarat	18.65	18.69	18.48	7.10	8.24	8.19	1.90	2.26	2.22	4.39	4.92	4.70
Madhya Pradesh	15.75	13.83	13.59	8.25	8.31	8.14	1.20	1.17	0.88	4.35	2.20	2.15
Chhattisgarh	5.40	5.23	5.06	1.75	2.31	2.28	0.77	0.95	0.92	1.31	1.23	1.22
Maharashtra	23.25	22.84	22.46	8.60	10.19	10.15	3.70	5.17	4.92	15.65	10.40	10.29
Rajasthan	15.10	13.21	12.97	5.60	5.90	5.77	0.33	0.32	0.24	1.42	0.67	0.66
Haryana	19.90	17.59	17.36	6.00	6.69	6.61	0.46	0.47	0.39	0.67	0.31	0.31
Punjab	25.50	26.28	25.77	8.10	8.82	8.82	0.95	0.98	0.81	1.01	0.59	0.57

1	2	3	4	5	6	7	8	9	10	11	12	13
Himachal Pradesh	0.65	0.66	0.66	0.00	0.00	0.00	0.07	0.06	0.06	0.44	0.40	0.40
Jammu & Kashmir	1.35	1.28	1.26	0.80	0.59	0.59	0.33	0.14	0.14	0.00	0.01	0.01
Uttar Pradesh	55.00	55.74	54.83	15.50	15.12	14.93	2.50	2.79	2.47	10.50	7.44	7.32
Uttarakhand	2.30	2.22	2.20	0.35	0.31	0.31	0.18	0.08	0.08	0.45	0.51	0.51
Bihar	21.25	18.33	17.96	4.25	4.12	4.11	1.90	2.28	2.13	3.60	2.59	2.59
Jharkhand	2.00	1.57	1.54	1.05	0.80	0.80	0.13	0.16	0.14	0.40	0.38	0.38
Orissa	5.50	4.74	4.61	2.00	1.89	1.89	1.35	1.53	1.34	2.88	2.66	2.55
West Bengal	13.00	11.94	11.67	4.86	4.03	4.03	4.15	4.80	4.62	7.49	7.29	7.23
Assam	2.40	2.30	2.30	1.03	0.14	0.14	1.06	1.08	0.95	0.30	0.06	0.060
<b>ALL INDIA</b>	281.34	270.88	266.51	94.83	99.78	99.03	37.86	43.34	40.95	92.32	72.26	71.22

§ Excludes 10.4 LMT of urea extra sold in March, 2008 (March, 08 requirement 10.36 LMT, the sales was 22.76 LMT)

NOTE:DOF started monitoring of complex fertiliser w.e.f. Kharif, 2008.